

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 29/2008  
CA NO.

CORAM:



PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2016.

NAME OF THE COMPANY: M/s. C.L. Precision Tools & Foundry Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ARUN SAXENA	Adv.	Petitioner	
2.	Ms. Nalini	Adv.		
3.	Prateek Gupta	Adv.	Respondent	

**Order**

Ld. Counsel for the Non-Applicant/Respondents undertakes to file reply to the Contempt Application within one week, with a copy in advance to the Ld. Counsel for the Petitioners. Rejoinder, if any, be filed a week thereafter with a copy in advance to the Respondents.

List for further consideration on 17.8.2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

26<sup>th</sup> July, 2016  
(P.K. SUD)